NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 02.09.2019 NOTICE

Take notice that the matters adjourned vide notice dated 28.08.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	29.08.2019	22.10.2019
2.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commissin of India & Ors.	29.08.2019	13.09.2019
3.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001)	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd &Ors.	29.08.2019	22.10.2019
4.	Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017	Sibi C. K. Vs. Vijaya Hospitality & Resorts &Ors.	29.08.2019	12.09.2019
5.	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	29.08.2019	19.09.2019
6.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited vs. Competition commission of india & Anr.	29.08.2019	19.09.2019

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By Order -sd/-

Registrar